

**5.4 Applicability of revised guidelines**

The revised guidelines will not be applicable to the existing managerial personnel in whose cases approval have already been accorded, for the remaining duration of their current tenure. They will be made applicable to these persons on their reappointment on the expiry of their current tenure.

**Purchase of Bulk Drugs**

4870 SHRI C. K. JAFFER SHARIF Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state

(a) whether Government propose to consider amendment of the Industries Development Regulation Act to prevent local purchase of bulk drugs by foreign drug companies, and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : (a) and (b). Presumably the Hon'ble Member is referring to foreign companies having to produce formulations based on their own bulk drugs. Para 21 of the New Drug Policy sets out the policy in this behalf. Amendments to the I (D&R) Act required to enable the Government to implement this are under consideration.

**Bifurcation of Defence service cadre**

4871 SHRI RAJ KRISHNA DAWN: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) what are the main reasons and objectives to bifurcate the well established Defence Science Cadre Service (DSS) between research and development and inspection organisations which has worked satisfactorily so far;

(b) whether Government believe that the bifurcation will give better efficiency and inter-action between the various wings of the Defence organisations including R & D production and inspection; and

(c) if so, the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM); (a) The

Defence Science Service is being trifurcated into three services as under, as the nature of work and functioning of these three Organisations is quite separate from one another and calls for specialisation in their respective fields—

- (a) Defence Research and Development Service for Defence Research & Development Organisation.
- (b) Defence quality Assurance Service for Director General Inspection.
- (c) Defence Aeronautical quality Assurance Service for Defence Technical Development and Production (Au)

The trifurcation has been found necessary in the interest of the work of these Organisations.

(b) Yes, Sir

(c) Although the Defence Science Service was a common service for Defence Research & Development Organisation, Director General Inspection and Defence Technical Development and Production (Au) Organisations, these organisations had their own distinct and separate functions and administrative control. Because of their separate roles the officers of these Organisations need to build up expertise in the respective fields. This expertise cannot be utilised fully in the event of their being transferred from one organisation to another. Also Defence Research and Development Organisation needs to have a different approach to recruitment and assessment of scientists to meet the requirements of multidisciplinary projects on major weapon systems now being taken up as well as to motivate the scientists and engineers for achieving better standard of performance.

**Assistance to Calcutta Film Producers for making Hindi Films**

4872 PROF. SAMAR GUHA Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Government have agreed to extend necessary assistance to Calcutta Film Producers for making Hindi Films in Calcutta.

(b) whether the Government also agreed to help Calcutta Film Producers for overcoming the crisis of film production in a Calcutta studios, and

(c) if so, the steps taken by the Government in this direction ?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) There is no proposal under consideration of the Central Government for extending any assistance to Calcutta film producers for making Hindi films in Calcutta.

(b) and (c). The film industry in West Bengal has been facing difficulties for quite some time. Though there is no specific scheme of Central Government to give financial assistance to the film industry in West Bengal, on the recommendations of a Study Team set up in 1972 following steps have been taken to improve the conditions of the film industry of this region:—

- (i) Film Division has transferred a part of its film processing work to Calcutta. They have set up a production centre at Calcutta which will help individual producers in the Eastern region, in production of additional films.
- (ii) Film Finance Corporation has set-up a branch office in Calcutta to cater to the needs of local producers in Eastern region.

**Expenditure for manufacturing Substitute for oil**

4373. **SHRI G. Y. KRISHNAN:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have made any experiments for manufacturing substitute for oil; and

(d) if so, the details thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV):** (a) and (b). The requisite information is being collected and will be laid on the Table of the Sabha.

**Consultations on Bhel-Siemens Broad Based Collaboration**

4874. **DR. SUBRAMANIAM SWAMY:** Will the Minister of ENERGY be pleased to state:

(a) whether the Minister of Energy has been consulted on the BHEL-Siemens proposed broad-based collaboration or any other matter regarding foreign collaboration in the electrical generation technology; and

(b) if so, the Ministry's reactions?

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** (a) and (b). Ministry of Energy have been consulted on the proposals of BHEL for collaboration with M/s. Kraftwerk Union for obtaining technology for the manufacture of large turbines from 200 MW to 1000 MW. Ministry of Energy was also consulted by B.H.E.L. for obtaining documentation from M/s. Kraftwerk Union for manufacture of 210 MW sets to their design in India. Ministry of Energy has concurred with the proposed collaboration proposals with M/s Kraftwerk Union. Ministry of Energy was, however, not consulted in BHEL-Siemens proposed broad-based collaboration.

**Promotions of the part Time N.C.C. IIIrd Officer**

4875. **SHRI R. N. RAKESH:** Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) if there is any provision for departmental promotions of part-time N.C.C. IIIrd Officer working in Higher Secondary Schools and in other categories too; and

(b) if so, do they get some monetary benefit according to rank, if not, why is it so?

**THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):** (a) Part-time N.C.C. Third Officers are engaged only in schools. Subject to fitness and availability of vacancies, they are eligible for promotion in the N.C.C. as—

— Second Officer	After three Years' commissioned service.
— First Officer	After eight Years' commissioned service.
— Chief Officer	After fifteen Years' commissioned service.

(b) Besides an honorarium of Rs. 50/- per month for service with the NCC, these officers are entitled to the following monetary benefits, according to their rank:—

- (i) *Rank Pay* at the following rates (for periods of actual attendance at the Combined Cadre and Social Service Camp, and at authorised Courses of instruction in Armed Forces Schools and with Armed